

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Transferred Application No.203/00007/2018

(Arising out of W.P (S) No.1797/2010)

Bilaspur, this Tuesday, the 17th day of September, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Thakur Nirmal Singh, (P.N. 151069) aged about 41 years, S/o Shri Hanuman Singh Thakur, Sr. Technician (S10), AMIE (Elect), Diploma in Electrical Engineering, Department – Blast Furnace, Bhilai Steel Plant, Steel Authority of India Limited, R/o Quarter No.5A, Street – 24, Sector – 1, Bhilai Nagar, Tah. & Distt. – Durg (C.G.) -Applicant

(By Advocate – Shri V.G. Tamaskar)

V e r s u s

1. Steel Authority of India Limited through Chairman, Board of Directors, Steel Authority of India Limited, Ispat Bhawan, Lodhi Road, New Delhi – 03.

2. Managing Director, Bhilai Steel Plant, Steel Authority of India Ltd., Ispat Bhawan, Bhilai Nagar, Tah & Distt. Durg (C.G.) -Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that he has no instructions from the applicant.

Accordingly, the TA is dismissed for want of any instructions.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member